

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 226 OF 2017 &
IA NO. 452 OF 2017

Dated: 5th September, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

The Kerala High Tension and Extra High Tension Appellant(s)
Industrial Electricity Consumers' Association

Vs.

Kerala State Electricity Regulatory Commission & Anr..... Respondent(s)

Counsel for the Appellant(s) : Mr. Atul Shankar Vinod

Counsel for the Respondent(s) : Mr. Sriram Parakkat for R-1

Mr. Mukund P. Unny

Mr. P.V. Dinesh for R-2

ORDER

It is represented that pleadings are complete.

List the matter for hearing on **11.10.2018.**

(S. D. Dubey)
Technical Member
mk/tpd

(Justice Manjula Chellur)
Chairperson